

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00399/2019**

Jabalpur, this Tuesday, the 07<sup>th</sup> day of May, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Chandra Prakash Raikwar S/o Late Shri Sada Sukh Raikwar,  
Aged about 60 years, W/a Executive Engineer,  
Manufacturing-II, Western Central Railway,  
Jabalpur (MP), Pin 482001

**-Applicant**

(By Advocate –Shri Neeraj Dubey proxy counsel for  
Shri Anurag Sahu)

**V e r s u s**

1. The Union of India, through the General Manager,  
Western Central Railway, Jabalpur (M.P.) Pin-482001
2. The Divisional Railway Manager,  
Western Central Railway, Jabalpur (M.P.)), Pin-482001
3. The Personal Manager, Western Central Railway,  
Jabalpur (M.P.), Pin-482001,  
(M.P.), Pin-482001

**- Respondents**

(By Advocate –Shri A.S.Raizada)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

The applicant is aggrieved by the transfer order dated 18.04.2019 (Annexure A/1) through which he has been transferred from the post of XEN/C-II/JBP to SEN/TP-I/HQ, JBP.

**2.** The applicant further submits that he has made representation dated 19.04.2019 (Annexure A-4) which is still pending.

**3.** At this stage, the learned counsel for the applicant submits that he would be satisfied if the representation dated 19.04.2019 (Annexure A-4) may be decided by the respondents in a time bound manner.

**4.** Accordingly, without going into the merits of the case, at the admission stage itself, we dispose of this Original Application with a direction to the competent authority of the respondents to consider and decide the representation dated 19.04.2019 (Annexure A-4) of the applicant within a period of 30 days from the date of receipt of a certified copy of this order.

The decision so taken may be communicated to the applicant.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Navin Tandon)**  
**Administrative Member**